

26 OCT 2020

BEFORE THE HONORABLE NATIONAL GREEN TRIBUNAL AT  
PUNE (WZ)

ORIGINAL APPLICATION NO.:57 OF 2016

APPLICANT- Kirti Desai AND OTHERS.

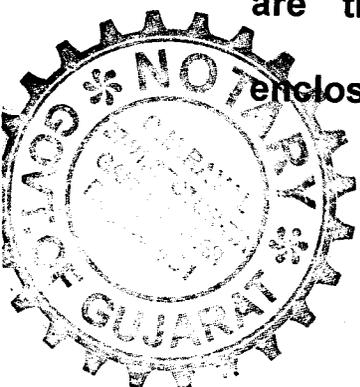
V/S

RESPONDENT- Collector Valsad &ORS

**SUB.: Affidavit for filing Report on Behalf of GPCB Resno-3.**

I, N. M. Tabhani, Deputy Chief Environmental Engineer, having my office at-Gujarat Pollution Control Board presently at Gandhinagar Gujarat, do hereby solemnly affirm and state as under:-

1. It is respectfully submit that Pursuant to the vide order dated-12.10.2020 in para- 7, Hon. National Green Tribunal directed that "Further progress report must be submitted before this tribunal by filing an affidavit and all concerned before the date of listing."
2. It is respectfully submitted that as per the above direction the board Regional Office, Vapi has carried out survey on dated-16.10.2020 regarding disposal of sewage/domestic w/w in to natural water bodies and management and treatment of solid waste generated.
3. It is respectfully submitted that the Survey report dated-16.10.2020 are true and correct to their respective originals and same is enclosed here with as per Annexure -1.



*N. M. Tabhani*

4. It is respectfully submitted that Gujarat Pollution Control Board has issued Notice of Directions dated 22/10/2020 under Section 33A of The Water (Prevention and Control of Pollution) Act, 1974 in context with the Survey report dated-16.10.2020 and same is enclosed here with as per Annexure -2.
5. I say that I have read and understood the contents of the Inspection Report and the same are true and correct to the best of my knowledge and belief as derived from the records of the Respondent, no part thereof is false and nothing material has been concealed therefrom.

Solemnly affirmed Gandhinagar on this 26<sup>th</sup> day of October, 2020.

*M. K. Bhatia*

DEPONENT

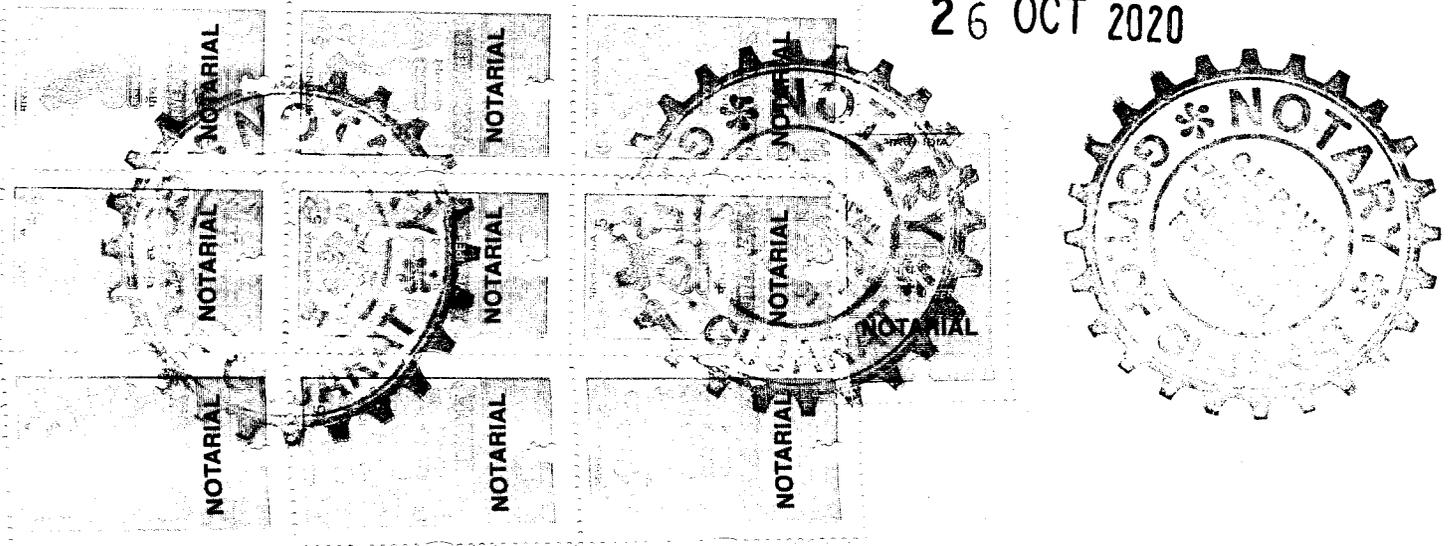
Identified by :

*R. A. Pancheb*  
26.10.2020  
R. A. Pancheb  
Advocate/Law officer GPCB

Solemnly Affirmed  
Before Me

*C. M. RAVAL*  
(C. M. RAVAL)  
NOTARY  
Govt. of Gujarat

26 OCT 2020



**Survey Report regarding NGT OA No.57/2016 order dated 12/10/2020**

Survey regarding NGT OA No.57/2016 order dated 12/10/2020 for disposal of sewage/domestic w/w into natural water bodies and management and treatment of solid waste generated is carried out in presence of Mr. Sanjay Jha (Hydraulic Engg-Nagarpalika Vapi) and Mr. Chetansing Parmar (Sanitary Inspector – Nagarpalika Vapi) on dated 16<sup>th</sup> Oct,2020. Point wise observation is as under.

Site for proposed solid waste treatment facility has been visited. At present generated solid from the area under jurisdiction of Vapi Nagarpalika is being collected and segregated. Out of total collected solid waste 65-70% segregated waste is transferred to MRF (material recovery facility) Centre in 10 different categories and used to sell to registered recycler and rest of the solid waste is being dumped at the solid waste site. it has developed temporary MRF centre and operated manually. Site development is under process for the scientific treatment of collected solid waste at survey No.13,114,115,116 & 128 at vill: chandor, Ta-Pardi, Dist-Valsad, Vapi. During inspection dumping is found going on and segregation of waste is carried out manually. No any Fencing to the boundary of the site is provided yet.

<b><u>BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI.</u></b>		
<b><u>Original Application No. 57/2016(WZ) ( M.A. No. 64/2018)</u></b>		
<b><u>Sr. No.</u></b>	<b><u>Query</u></b>	<b><u>Reply</u></b>
2.1	There is no proper management of untreated water/sewage water and same is discharged into the water bodies contaminating the ground water.	1. Vapi Municipality has no Industrial zone, so all the Sewage discharge is domestic. 2. Tender for “In Situ Remedial measures" has been done by Vapi Municipality and work order is given on 16/10/2020. for In Situ Remedial measures & it will be done at all the discharge point. Work order is attached herewith. 3. Sewage treatment plant of capacity 14 MLD and 29.5 MLD are being made by GUDC for Vapi Municipality. @45% civil work for 14MLD STP has been done and electro-mechanical work is still to be done.
2.2	Drinkable water is not available.	Vapi Municipality supply water to all the Domestic and Commercial users in the jurisdiction of Vapi Municipality.
3.1	What will be the method of supply of drinkable water amid this period.	Vapi Municipality supply water @25 MLD to 27 MLD to all the Domestic and Commercial users through pipe network after treating in Water treatment plant.
4.1	The total number of drains where untreated/sewage water is being discharged in the lake or river bodies.	During survey carried out with members of Nagarpalika, total 7 stretches are found out wherein untreated/sewage w/w is being discharged. From each point sample has been carried out and detail of sampling point with photographs are attached herewith.
4.2	Total number of STPs installed there.	1. STP-1 (14MLD): During inspection civil work of STP is found completed @45% and electro-mechanical work is still to be done and as per person contacted informed it will be completed by March'2021. 2. Land has been allocated for another 29.5MLD capacity STP by collector vide letter dated 05/06/2020. During inspection only open land observed and also no any boundary/fencing has been done. By vapi municipality time limit to complete work has

		been given by GUDC and i.e September 2022.
4.3	Quantity of water being used by the residents in the city.	Vapi Municipality supply water @25 MLD to 27 MLD to all the Domestic and Commercial users by treating in Water treatment plant.
4.4	Total capacity to treat the water.	Vapi Municipality is having 35.5 MLD Water treatment plant.
4.5	The gap between the use and capacity to treat.	Hence there is no STP is in operation, the gap between generation of w/w and treatment is @22 MLD, as quantity of sewage generation is 22MLD. For the treatment of generated domestic w/w work order has been given for In-Situ remedial treatment method.
4.6	Future planning of the municipality to meet out the gap and make proper arrangements for treatment of the water.	<ol style="list-style-type: none"> <li>1. Vapi Municipality has given work order to M/s Gujarat Eco-Micro Bio- Technology Ltd., Vadodara dated 16/10/2020 for In-Situ-Remedial Measures at all the discharge points.</li> <li>2. Vapi Municipality has proposed two STPs with capacities of 14MLD and 29.5MLD.</li> </ol>
4.7	Action taken against the polluters who are discharging the water, sewage and untreated water into the river/water bodies and causing water pollution and contaminating the underground water.	There is no any industrial Zone in the jurisdiction of Vapi Municipality. At present generated domestic w/w is being directly discharged into natural water body and samples are collected from the discharging points identified during survey.
4.8	There should be no discharge of untreated/sewage water into the water bodies or in the open space.	Untreated domestic waste water will be discharged after treating waste water by "In Situ Remedies " method at all the discharge points and work order to M/s Gujarat Eco-Micro Bio- Technology Ltd., Vadodara dated 16/10/2020 has been made for the same.
5.1	Total quantity of waste generated	Total Quantity of waste generated in Vapi Municipality is @50 TPD.
5.2	Total quantity of segregation, transportation and availability of land.	<p>🚧 <b>Quantity of segregation Waste:</b> In Vapi Municipality @65 % to 70 % of generated waste is being Segregated at Source, collected and transferred to Agency i.e involve into Material Recovery Facility (MRF Centre) and the waste is shorting in 10 different categories and then sent to registered recycler.</p> <p>↳ Transportation: generated solid waste is collected and transferred at the solid waste site through dedicated 33nos. of closed vehicle having GPS tracking system.</p> <p>↳ 100 % Door to door solid waste collection facility is furnished in Vapi Municipality area.</p> <p>🚧 <b>Availability of land :</b> Vapi Municipality having Solid Waste site at Survey No.113,114,115,116 &amp; 128 at Chandor Village Ta- Pardi. Total land area allotted for solid waste treatment facility is 31472m<sup>2</sup>.</p>

5.3	Total quantity of disposal	<p>The Quantity of waste collected, segregated and disposed is @130000 Ton. (Legacy Waste). The Site development as per Swachh Bharat Mission, urban-Gujarat, Detail project report (DPR) in consideration of Solid waste Management rules 2016 is prepared &amp; work order is issued by Vapi Nagarpalika dated 23/09/2020. Hence the processing of Wet waste found not in operation &amp; site is vacated for development and shall be operated after 30/06/2021. After the completion of Construction work of 100 TPD waste to compost plant. At present, The 100kg/day OWC machine is found in operation for vegetable based wet waste.</p> <p>DPR Items : Compound Wall, Security Cabin, Parking Shed, Weigh Bridge, Internal RCC Surrounding Road, Water Bore, MRF Collection and shorting shed, Platform Weight Scale, Fresh Waste Receiving and Processing Shed, Fresh Bio degradable composting windrows roof, Processed Material Storage room, UG water Storage tank, Electrical Installation Control Panel Room, Fire Hidden System, Administration Building, Wire Draw Fencing Over Compound Wall, High Mast Tower and CCTV Camera, JCB Skid Steer Loader for the work, Leachate collection system, Plastic densification unit.</p>																		
5.4	Manner of disposal	<p>At present the site is under construction so waste processing facility is Processed as.</p> <table border="1" data-bbox="598 1025 1476 1854"> <thead> <tr> <th data-bbox="598 1025 662 1171">Sr. No.</th> <th data-bbox="662 1025 802 1171">Types of Waste</th> <th data-bbox="802 1025 938 1171">Waste Generated (TPD)</th> <th data-bbox="938 1025 1086 1171">Processed Facility</th> <th data-bbox="1086 1025 1326 1171">Disposal/Treatment</th> <th data-bbox="1326 1025 1476 1171">Manner</th> </tr> </thead> <tbody> <tr> <td data-bbox="598 1171 662 1424">1</td> <td data-bbox="662 1171 802 1424">Wet Waste</td> <td data-bbox="802 1171 938 1424">26</td> <td data-bbox="938 1171 1086 1424">100 Kg waste for composting (OWC machine)</td> <td data-bbox="1086 1171 1326 1424">At present only 100 Kg wet waste is being processed and rest of the waste is being dumped at the site.</td> <td data-bbox="1326 1171 1476 1424">Dumpsite</td> </tr> <tr> <td data-bbox="598 1424 662 1854">2</td> <td data-bbox="662 1424 802 1854">Dry Waste</td> <td data-bbox="802 1424 938 1854">23</td> <td data-bbox="938 1424 1086 1854">Material Recovery Facility Centre</td> <td data-bbox="1086 1424 1326 1854">Sent to MRF centre and ten sold out to registered recycler.</td> <td data-bbox="1326 1424 1476 1854">Dry waste at MRF segregated in 10 different categories and disposed for recycling process.</td> </tr> </tbody> </table> <p>Note: Vapi Municipality has invited a tender for installation of 100TPD waste to compost plant for the processing of wet waste.</p>	Sr. No.	Types of Waste	Waste Generated (TPD)	Processed Facility	Disposal/Treatment	Manner	1	Wet Waste	26	100 Kg waste for composting (OWC machine)	At present only 100 Kg wet waste is being processed and rest of the waste is being dumped at the site.	Dumpsite	2	Dry Waste	23	Material Recovery Facility Centre	Sent to MRF centre and ten sold out to registered recycler.	Dry waste at MRF segregated in 10 different categories and disposed for recycling process.
Sr. No.	Types of Waste	Waste Generated (TPD)	Processed Facility	Disposal/Treatment	Manner															
1	Wet Waste	26	100 Kg waste for composting (OWC machine)	At present only 100 Kg wet waste is being processed and rest of the waste is being dumped at the site.	Dumpsite															
2	Dry Waste	23	Material Recovery Facility Centre	Sent to MRF centre and ten sold out to registered recycler.	Dry waste at MRF segregated in 10 different categories and disposed for recycling process.															

5.5	If it is in the form of compost, quality of sale of the compost are transferred from one place to another with receipt of the sale or transfer note.	✚ At present, Composting is not being carried out at the site and dumped at the site as site is under development for the treatment of collected solid waste in scientific manner.
5.6	Quantity of the compost, if any prepared.	During inspection @500kg compost has been observed stored within premises and @950T of compost has been used as manure in Municipality gardens. record of manure usage is also maintained & attachment is enclosed.
5.7	Further the plant is functional at present or not.	<p>During inspection:</p> <ul style="list-style-type: none"> <li>✚ Material Recovery Facility (MRF Centre) is found in operation.</li> <li>✚ OWC 100 kg/d is found operational for vegetable wet waste.</li> <li>✚ Vermi Compost plant is found demolished for further Development and installation of 100 TPD waste to compost plant.</li> </ul>
5.8	As reported by the authorities at present the plant is not functional.	✚ During inspection OWC 100 kg/d is found operational for wet waste and Material Recovery Facility (MRF Centre) is found in operation. Vermi Compost plant is found demolished for further Site Development and installation of 100 TPD waste to compost plant.
6.1	To take remedial measures for supply of water person residing in the village.	GIDC Notified area is serving fresh drinking water to the persons residing in the villages.
7.1	Progress report must be submitted before this Tribunal by filling an affidavit and all concerned before the date of listing.	-
7.2	Several industries working has no ETPs or STPs and untreated sewage water is also been discharged.	No Industrial sector/zone in Vapi Municipality jurisdiction hence, so no need of ETP.
8.1	Total generation in the city and capacity to treat water.	Total Generation of sewerage is @19 MLD to 22 MLD and future capacity of Treating sewerage is 14 MLD + 29.5 MLD = 43.5 MLD shall be install in considering future development.
8.2	Discharge of sewage/untreated water into the open land or anywhere else or in the municipal corporation by	No, Not Any

	industries.	
8.3	Total number of drains discharging the water with specific point of generation should be provided.	During survey total 7 Number of drain is observed. 1.Namdha Kalakda 2.Chala Patel Faliya 3. Sulpad Khanki 4. Jalaram Mandir at National Highway 5. Dungra BilKhadi near Hotel Descent 6. Dungra Baramdev temple. 7. Haria Park

Solid waste site has been visited along with temporary MRF centre and photographs of are attached herewith:



Solid waste site



OWC 100 kg/d Plant



MRF facility operated manually

**Domestic waste water outfall samples are collected being discharged into natural water bodies without any treatment from the following locations during the survey. The details with observations of sampling points including photographs and latitude & longitude are as under.**

1. Domestic w/w outfall at Namdha Kalakada (Latitude:202251.17N, Longitude:725337.81E)

During inspection, waste water sample is collected from the above point to check the quality. Color of the sample is found Grayish and pH is found neutral in character. Septic odour is sensed from the out fall and discharge flow into River Damanganga is found approx.  $0.064\text{m}^3/\text{s}$ .



2. Domestic w/w outfall at Patel faliya at Chala (Latitude:202348.41N, Longitude:72537.03E).

During inspection, waste water sample is collected from the above point to check the quality. Color of the sample is found Grayish ting and pH is found neutral in character. Septic odour is sensed from the out fall and discharge flow into River Damanganga is found approx.  $0.048\text{m}^3/\text{s}$ .



3. Domestic w/w outfall Nr. Jalaram Mandir at NH-8 (Latitude:202348.41N, Longitude:72537.03E).

During inspection, waste water sample is collected from the above point to check the quality. Color of the sample is found Grayish ting and pH is found neutral in character. Septic odour is sensed from the out fall and discharge flow into River Kolak through Bil, Khadi is found approx.  $0.026\text{m}^3/\text{s}$ .



4. Domestic w/w outfall Nr. Sulpad Pumping station (Latitude:20211.86N, Longitude:725513.82E).

During inspection, waste water sample is collected from the above point to check the quality. Color of the sample is found light Grayish and pH is found neutral in character. Septic odour is sensed from the out fall and discharge flow into River Damanganga is found approx.  $0.016\text{m}^3/\text{s}$ .



5. Domestic w/w outfall into Bil khadi nr. Hotel Decent , Degam Road ,Dungri faliya (Latitude:20217.80N, Longitude:725636.62E).

During inspection, waste water sample is collected from the above point to check the quality. Color of the sample is found Grayish and pH is found neutral in character. Septic odour is sensed from the out fall and discharge flow into River Kolak through Bil, Khadi is found approx.  $0.040\text{m}^3/\text{s}$ .



6. Domestic w/w outfall Nr. Baramdev Temple, Selvas road, Dungra (Latitude:201943.65N, Longitude:725716.01E).

During inspection, waste water sample is collected from the above point to check the quality. Color of the sample is found Grayish and pH is found neutral in character. Septic odour is sensed from the out fall and discharge flow into River Damanganga is found approx.  $0.014\text{m}^3/\text{s}$ .



7. Domestic w/w outfall Nr. Pumping station at Haria park (Latitude:201924.08N, Longitude:72561.84E).

During inspection, waste water sample is collected from the above point to check the quality. Color of the sample is found Grayish and pH is found neutral in character. Septic odour is sensed from the out fall and discharge flow into River Damanganga is found approx.  $0.017\text{m}^3/\text{s}$ .



Date: 16/10/2020

Place: Vapi

-sd/-

M. B. Desai  
AEE

-sd/-

C. C. Patel  
SO

**432**

**વાપી નગરપાલિકા**  
 મુ. પો. વાપી - ૩૯૬૧૯૧, તા- વાપી, જિ. વલસાડ  
**VAPI NAGARPALIKA**  
 At. Po. Vapi- 396191, Tal. Vapi, Dist. Valsad.



Office : (0260) 2463378 (0260) 2462803 Fire Station-(0260) 2460100 ફેક્ષ નં. : (0260) 2462300	ચીફ ઓફિસર- Chief Officer (O) - (0260) 2462301	પ્રમુખ- President (O) - (0260) 2461402
--	--	---

જા.નં. : આ.શા./વશી./ મેલ/૨૦૨૦-૨૦૨૧

તા. ૦૭/૧૦/૨૦૨૦

**ANNEXURE-1**

SR NO	DESCREPTION	WORK COMPLETION DATE	REMARKS
1	Chandor dumping Site-survey no-113 to 116 and 128 at chandor vapi	May-2021 Site Operational date -July 2021	1) MSW site work- Work Order Given for Development of Solid waste site. Work started and Completed up to 10% .
2	STP-1(14 MLD ) SURVEYNO-132/1	March - 2021	WORK IN PROGRESSES BY M/S-KHILARI CONSTRUCTION, MUMBAI Completed up to 45 %.
3	STP-2(29.53 MLD ) SURVEY NO-213	September - 2022	CONFORMATION LETTER FROM COLLECTOR PATRA KRAMANK; CB/LND/ VASHI416/2020.D-03/02/2020. Revised DPR Under preparation
4	UNDER GROUND DRAINAGE(PHASE-1)	WORK COMPLETED	-----
5	UNDER GROUND DRAINAGE(PHASE-2)	JULY-2021	WORK IN IN PROGRESS M/S-GUJRAT CONSTRUCTION, MEHSANA Due to Covid 19 work will extended up to JULY - 2021

Chief Officer  
Vapi Nagarpalika

 <p style="text-align: center;"><b>વાપી નગરપાલિકા</b> મુ. પો. વાપી - ૩૯૬૧૯૧, તા- પારડી, જિ. વલસાડ <b>VAPI NAGARPALIKA</b> At. Po. Vapi- 396191, Tal. Pardi, Dist. Valsad.</p>		
Office : (0260) 2463378 (0260) 2462803 Fire Station-(0260) 2460100 ફેક્ષ નં. : (0260) 2462300	ચીફ ઓફિસર- Chief Officer (O) - (0260) 2462301	પ્રમુખ- President (O) - (0260) 2461402
E-mail : <a href="mailto:vapimun@yahoo.com">vapimun@yahoo.com</a>		Website : <a href="http://www.vapimunicipality.com">www.vapimunicipality.com</a>
જા.નં. : ડ્રેનેજ વિભાગ /રજી. ૧/વશી. ૪૬ /૨૦૨૦-૨૧ /૧૧૧૧૬ તા. ૨૬/૧૦/૨૦૨૦		

વર્કઓર્ડર

પ્રતિશ્રી,  
ગુજરાત ઈકો માયક્રોબાયલ ટેકનોલોજી પ્રા.લી  
૮-૫, મધુર મીલન સોસાયટી,  
હાઈ ટેન્શન લાઈન રોડ,  
સુભાનપુરા,  
વડોદરા-૩૯૦૦૨૩

વિષય :- વાપી નગરપાલિકા વિસ્તારમાં શહેરી ઘરગથ્થુ ગંદા પાણીને નદી /તળાવમાં છોડતા પહેલા શુદ્ધિકરણ માટે 'In Situ Remediation' ની કામગીરી કરવાનું કામ.

ઉપરોક્ત વિષયનાં અનુસંધાને જણાવવાનું કે વાપી ન.પા. ડ્રેનેજ વિભાગ તરફથી ઉપરોક્ત કામે જાહેર નિવિદા પ્રસિધ્ધ કરી ભાવો મંગાવવામાં આવેલ હતા. જે આવેલ ઓછા ભાવો નગરપાલિકામાં મંજૂર કરવામાં આવેલ છે. જેથી નીચે આપેલ મુજબના માલસામાન પુરા પાડવા જણાવવામાં આવે છે. અને તેનું બિલ અત્રેની કચેરીએ રજૂ કરવા જણાવવામાં આવે છે.

અ.નં.	વિગત	મંજૂર થયેલ ભાવ	જરૂરી જથ્થો
૧.	<b>ECO COMPANION BIO TOPAZ:-</b> POWDER BASED BIO CULTURE CONTAINING VARIOUS BENEFICIAL MICRO ORGANISMS WHICH ARE CAPABLE OF DEGRADING THE ORGANIC OVERLOADED IN THE SYSTEM ALONG WITH FAST RELEASING OXYGEN SYSTEM TO SUPPORT CULTURE GROWTH.	રૂ.૮૮,૫૯૫/- (એક કિલોનો મંજૂર થયેલ ભાવ)	૫ કિલો
૨.	<b>FROZ(FAST RELEASING OXYGEN SYSTEM):-</b> ECO FRIENDLY FAST RELEASING OXYGEN TRANSFER SYSTEM ALLOWING REDUCING COD BY OXIDATION OF VARIOUS COMPOUNDS FOUND IN THE DRAIN WITHOUT ANY IMPACT ON THE ECOLOGY AND NATURAL SYSTEMS.	રૂ.૨૮૫/- (એક કિલોનો મંજૂર થયેલ ભાવ)	૨૦૦ કિલો

ચીફ ઓફિસર  
વાપી નગરપાલિકા

Bata

 <p style="text-align: center;"><b>વાપી નગરપાલિકા</b>          મુ. પો. વાપી - ૩૯૬૧૯૧, તા- વાપી, જિ. વલસાડ  <b>VAPI NAGARPALIKA</b>          At. Po. Vapi- 396191, Tal. Vapi, Dist. Valsad.</p>		
Office : (0260) 2463378 (0260) 2462803 Fire Station-(0260) 2460100 ફેક્ષ નં. : (0260) 2462300	ચીફ ઓફિસર- Chief Officer (O) - (0260) 2462301	પ્રમુખ- President (O) - (0260) 2461402
E-mail : <a href="mailto:vapimun@yahoo.com">vapimun@yahoo.com</a> Website : <a href="http://www.vapimunicipality.com">www.vapimunicipality.com</a>		
OW.NO:DRAINAGE DEPT./RAJI.1/VASHI.46/2020-21/1676 D-16/10/2020		

To,  
 Gujrat Eco Microbial Technology Pvt,  
 8-5 Madhur Milan Society,  
 High Tension Line Road,  
 Sabhanpura,  
 Vadodra-390023.

Sub- Treatment Of Domestic Sewerage In Vapi Municipality Area By IN Situ Remediation Method In The Upstream Of River /Lake.

As per the above subject the department of drainage of Vapi Municipality has done the tender process for "In Situ Remediation". In the above tender we have found your rate as a (L1). So you are informed that provide the material on respective site that shown by engineer incharge of municipality. And submit your bill to vapi municipality office after completion of work.

SR NO	DESCRIPTION	RATE OF (L-1)	REQUIRED QTY
1	<b>ECO COMPANION BIO TOPAZ:-</b> POWDER BASED BIO CULTURE CONTAINING VARIOUS BENEFICIAL MICRO ORGANISMS WHICH ARE CAPABLE OF DEGRADING THE ORGANIC OVERLOADED IN THE SYSTEM ALONG WITH FAST RELEASING OXYGEN SYSTEM TO SUPPORT CULTURE GROWTH.	RS-88,595/- (RATE OF ONE KG)	5-KG
2	<b>FRO2(FAST RELEASING OXYGEN SYSTEM):-</b> ECO FRIENDLY FAST RELEASING OXYGEN TRANSFER SYSTEM ALLOWING REDUCING COD BY OXIDATION OF VARIOUS COMPOUNDS FOUND IN THE DRAIN WITHOUT ANY IMPACT ON THE ECOLOGY AND NATURAL SYSTEMS.	RS-285/- (RATE OF ONE KG)	200-KG

Chief Officer  
 Vapi Nagarpalika

નં.સીબી/એલએનડી/ચંડોર/એસટીપી/વશી. ૧૧૪૩-૧૧૫૦ /૨૦૨૦  
કલેક્ટર કચેરી, ચીટનીશ શાખા  
વલસાડ.તા.૧૫/૬/૨૦૨૦

### વંચાણમાં લીધું :-

- (૧) ચીફ ઓફીસરશ્રી, વાપી નગરપાલિકા, તા.વાપી જિ.વલસાડની જમીન માંગણી અંગેની તા.૧૯/૦૭/૨૦૧૮ની અરજી.
- (૨) મામલતદારશ્રી વાપીનાં શેરા નં.જમન/ન.પા/એસટીપી-૨/ચંડોર/વશી.૯૩૧/૨૦૧૮, તા.૧૨/૧૦/૨૦૧૮
- (૩) નાયબ કલેક્ટરશ્રી પારડીનાં શેરા નં.એલએનડી/જમીન માંગણી/વશી.૧૧૧૨૯/૨૦૧૮, તા.૧૫/૧૦/૨૦૧૮
- (૪) ચીફ ઓફીસરશ્રી વાપી નગરપાલિકાને ૧૦% તથા ૧% રકમ ભરપાઈ કરવા અંગેની જાણ કરતો અત્રેની કચેરીનો પત્ર ક્રમાંક:સીબી/એલએનડી/વશી.૪૧૬/૨૦૨૦, તા.૩/૦૨/૨૦૨૦
- (૫) ચીફ ઓફીસરશ્રી ઉમરગામ નગરપાલિકાનાં તા.૧૭/૦૨/૨૦૨૦નાં પત્ર ક્રમાંક.જા.નં.ફેનેજ વિભાગ/૨જી.૧/વશી.૯૧/૨૦૧૯-૨૦૨૦/૩૧૮, તા.૧૭/૦૨/૨૦૨૦
- (૬) જમીન મહેસુલ અધિનિયમો ૧૮૭૯ ની કલમ-૩૮ તથા નિયમ-૭૩
- (૭) ગુજરાત પંચાયત અધિન્યમ -૧૯૯૩ની કલમ-૧૦૮(૪) ની જોગવાઈઓ.
- (૮) સરકારશ્રીનાં મહેસુલ વિભાગનાં તા.૨૨/૦૧/૨૦૨૦નાં પત્ર ક્રમાંક:જમન/૨૧૨૦૧૫/૨૨૦૪/ (૧)ક
- (૯) સરકારશ્રીના મહેસુલ વિભાગનાં તા.૨૦/૦૯/૨૦૧૪ ના ઠરાવ ક્રમાંક:જમન/૩૯૦૯/૧૩૮૫ /ગ.
- (૧૦) સરકારશ્રીના મહેસુલ વિભાગનાં તા.૦૫/૦૧/૨૦૧૫ ના ઠરાવ ક્રમાંક:જમન/૩૯૦૯/૧૩૮૫ /ગ.
- (૧૧) સરકારશ્રીનાં મહેસુલ વિભાગનાં તા.૦૯/૦૩/૨૦૧૬નાં ઠરાવ ક્રમાંક:જમન/૩૯૧૧/૩૧૯૪/ગ

### કુ ક મ :-

આમુખ-(૧) માં દર્શાવેલ ચીફ ઓફીસરશ્રી, ઉમરગામ નગરપાલિકા, તા.ઉમરગામ જિ.વલસાડ તરફથી મોજે.ચંડોર, તા.વાપીનાં જુના સ.નં.૨૧૩ (રી-સ.નં.૨૧૧), ક્ષે.હે.૧૩-૭૪-૮૧ચો.મી. પૈકી ક્ષે.હે.૦૧-૩૮-૬૧ ચો.મી. જમીન ગટર યોજના માટે સુએઝ ટ્રીટમેન્ટ પ્લાન્ટ બનાવવાનાં કામે ફાળવવા માંગણી કરેલ છે.

આમુખ-(૨) અને (૩) થી મામલતદારશ્રી વાપી તથા નાયબ કલેક્ટરશ્રી, પારડીએ જણાવેલ છે કે, મોજે.ડુંગરા, તા.વાપીનાં સ.નં.૪૧૫ ક્ષે.હે.૧-૩૮-૬૧ચો.મી. વાળી સરકારી ખરાબાની જમીન ગૌચર સદરે નીમ કરી મોજે.ચંડોર, તા.વાપીનાં સ.નં.૨૧૩ વાળી ખરાબાની જમીનમાંથી ક્ષે.હે.૧-૩૮-૬૧ચો.મી. જમીન સુએઝ ટ્રીટમેન્ટ પ્લાન્ટનાં હેતુ માટે ફાળવી આપવા માંગણી કરેલ છે.

આમુખ-(૧૧) માં જણાવેલ તા.૦૯/૦૩/૨૦૧૬ ની જોગવાઈ મુજબ ગૌચરની જમીન જાહેર ઉપયોગીતાનાં હેતુ માટે લેવાનું નક્કી થાય ત્યારે તેનાં બદલામાં તેટલી જ જમીન ગૌચર તરીકે નીમ કરવા માટે ગામે સરકારી જમીન ઉપલબ્ધ ન હોય તો, આજુબાજુનાં ગામની સરકારી જમીન ગૌચર તરીકે નીમ કરવાની જોગવાઈ છે. તેનાં બદલામાં મોજે.ડુંગરા, તા.વાપીનાં જુના સ.નં.૪૧૫, રી-સર્વે નં.૩૭૭૮ની ક્ષે.૧-૩૮-૬૧ચો.મી. સરકારી ખરાબાની જમીન ગૌચર તરીકે નીમ કરવાની થાય છે.

સબબ: મોજે.ડુંગરા, તા.વાપીનાં જુના સ.નં.૪૧૫, રી-સર્વે નં.૩૭૭૮ની ક્ષે.૧-૩૮-૬૧ ચો.મી. સરકારી ખરાબા વાળી જમીન આમુખ-(૬) દર્શાવેલ જમીન મહેસુલ અધિનિયમ ૧૮૭૯ની કલમ-૩૮ તથા તે ફેઠળનાં નિયમોનાં નિયમ-૭૩ મુજબ સરકારી ખરાબામાંથી કમી કરી મોજે.ચંડોર ગામ માટે ગૌચરણ સદરે નીમ કરવામાં આવે છે.

મોજે.ચંડોર, તા.વાપીનાં જુના સ.નં.૨૧૩ (રી-સ.નં.૨૧૧), ક્ષે.હે.૧૩-૬૪-૮૧ચો.મી. પૈકી ક્ષે.હે.૦૧-૩૮-૬૧ ચો.મી. જમીન ગટર યોજના માટે સુએઝ ટ્રીટમેન્ટ પ્લાન્ટનાં બાંધકામ માટે સરકારશ્રીના મહેસુલ વિલાગનાં તા.૨૦/૦૯/૨૦૧૪ના આમુખ -(૯) ના ઠરાવની જોગવાઈ તથા નીચે જણાવેલ શરતોને આધિન અરજદારશ્રી ચીફ ઓફીસરશ્રી, વાપી નગરપાલિકાને આગોતરો કબજો સુપ્રત કરવા આથી હુકમ કરવામાં આવે છે.

### શ ર તો :-

- (૧) સવાલવાળી જમીન જે હેતુ માટે ફાળવવામાં આવી છે તે હેતુ માટે જ ઉપયોગ કરવાનો રહેશે.
- (૨) સવાલવાળી જમીનની જિલ્લા જમીન મુલ્યાંકન સમિતિ તરફથી જે કંઈ કિંમત નક્કી કરવામાં આવે તે અને જંત્રી મુજબ ભરપાઈ કરેલ કિંમત વચ્ચે જે તફાવતની રકમ ભરવાની જાણ કર્યેથી ૩ માસમાં પુરેપુરી કિંમત તેમજ બીજાં પેટી રૂપાંતર કર, આકાર વિગેરીની રકમ પણ ભરપાઈ કરવાની રહેશે.
- (૩) સવાલવાળી જમીનની જિલ્લા જમીન મુલ્યાંકન સમિતિ તરફથી જે કંઈ કિંમત નક્કી કરવામાં આવે તે અને જંત્રી મુજબ ભરપાઈ કરેલ કિંમત વચ્ચે જે તફાવતની રકમ નિયત સમય મર્યાદામાં ભરપાઈ કરવામાં ઢીલ થતાં જે તારીખે તફાવતની રકમ ભરવામાં આવશે ત્યાં સુધી ૮% લેખે ચઢત વ્યાજની રકમ ભરવાની રહેશે.
- (૪) ઉપરોક્ત અ.નં.૧ થી ૩ ની શરતોનું પાલન થયેથી સવાલવાળી જમીન ફાળવણી અંગેનો આખરી હુકમ કરવામાં આવશે.
- (૫) સવાલવાળી જમીનમાં બાંધકામ છ માસમાં શરૂ કરીને બે વર્ષમાં પુરૂ કરી નિર્દિષ્ટ હેતુ માટે ઉપયોગ શરૂ કરવાનો રહેશે.
- (૬) સવાલવાળી જમીનની માપણી ડી.આઇ.એલ.આર.શ્રી, વલસાડને નિયમોનુસારની ફી ભરી માપણી કરાવી મામલતદારશ્રી મારફતે કબજો મેળવી બાંધકામના નકશા મંજૂર કરાવીને બાંધકામ કરવાનું રહેશે.



- (૭) સવાલવાળી જમીનમાં સામાજિક વનીકરણ વિભાગ વલસાડ દ્વારા કરવામાં આવેલ ડિમાર્કેશન મુજબ માપણી કરવાનો રહેશે
- (૮) સવાલવાળી જમીન કલેક્ટરશ્રીની પૂર્વ મંજૂરી સિવાય કોઇપણ પ્રકારે તબદીલ કે હેતુકેર કરી શકાશે નહીં.
- (૯) સવાલવાળી જમીનનો કબજો આપવાની કાર્યવાહી મામલતદારશ્રી વાપીએ પૂર્ણ કરી કબજા પાવતી મેળવી લેવાની રહેશે.
- (૧૦) બાંધકામનાં નકશા સક્ષમ અધિકારીશ્રી પાસે મંજૂર કરાવવાનાં રહેશે.
- (૧૧) જો અન્ય કોઇ સત્તાધીશની પરવાનગી મેળવવાની થતી હશે તે મેળવી લેવાની રહેશે.
- (૧૨) સવાલવાળી જમીનમાં સામાજિક વનીકરણનાં અભિપ્રાય મુજબ ઝાડોનું નિકાલ થયા બાદ જ બાંધકામ કરવાનું રહેશે.
- (૧૩) ઉપર્યુક્ત શરતો પૈકી કોઇપણ શરતોનો ભંગ થશે તો ફાળવવામાં આવેલ જમીન આપવાનો હુકમ રદ કરીને ઇમલા સહિત જમીનનો કબજો વિના વળતરે સરકાર તરફ પરત સંભાળવામાં આવશે.

(આર.આર.રાવલ)  
કલેક્ટર વલસાડ

પ્રતિ,

ચીફ ઓફીસરશ્રી

વાપી નગરપાલિકા, વાપી તા.વાપી જિ.વલસાડ

નકલ જયભારત સહ રવાના :-

- (૧) નાયબ કલેક્ટરશ્રી, પારડી, વાપી તરફ જાણ તેમજ મામલતદારશ્રી, વાપી મારફતે જરૂરી કાર્યવાહી હાથ ધરવા સારું.

નકલ રવાના :-

- (૧) મામલતદારશ્રી, વાપી તરફ જાણ તથા સવાલવાળી જમીનનો કબજો સોંપવા આગળની જરૂરી કાર્યવાહી સારું.
- (૨) નાયબ મામલતદારશ્રી, ઇ-ધરા કેન્દ્ર, મામલતદાર કચેરી, વાપી તરફ ગામનાં નમુના નં.૬માં નોંધ કરવા સારું.
- (૩) જિલ્લા નિરીક્ષકશ્રી, જમીન દફતર ખાતુ, વલસાડ તરફ  
૨/- સવાલવાળી જમીનની સરકારે રાહે માપણી કરવા સારું.
- (૪) તલાટી-કમ-મંત્રીશ્રી, ચંડોર ગ્રામ પંચાયત, તા.વાપી, જિ.વલસાડ તરફ જાણ તથા હુકમો નોંધ ગામ દફતરે પાડવા સારું.
- (૫) તલાટી-કમ-મંત્રીશ્રી, ડુંગરા ગ્રામ પંચાયત, તા.વાપી, જિ.વલસાડ તરફ જાણ તથા હુકમો નોંધ ગામ દફતરે પાડવા સારું.

શા.મ.શા.મ.શા.મ.  
૧૯/૬/૨૦

Dr

૧૯/૬/૨૦૨૦  
૨૩૪

નકલ સવિનય રવાના:-

(૧) નાયબ સચિવશ્રી, મહેસુલ વિભાગ, બ્લોક નં.૧૧, નવા સચિવાલય, ગાંધીનગર તરફ જાણ  
થવા વિનંતી સહ.

નકલ :- માસ્ટર ફાઇલે .

## Vapi Nagarpalika

Action Plan of Solid Waste Management rules 2016

Sr.No	Matter	Proceedings currently underway	By when the operation will be completed
1	Door to door collection of solid waste	100% door to door collection	---
2	At source segregation of solid waste into dry and wet waste	Currently 50% to 65% source segregation is being done.	Time to complete 100% source segregation in the ward 31/12/2020
3	Materials Recovery Facility (M.R.F.)	Vapi Municipality's Materials Recovery Facility (M.R.F.) has been running since 2018.	---
4	Solid waste processing	According to the Solid Waste DPR, the processing is closed as site development is in progress.	30/06/2021
5	Disposal of currently lying legacy waste	The fallen legacy waste has been tendered and the opening date of the tender is 12.10.2020	31/12/2022 for completion of Legacy Waste (Bio Remediation)
6	Compound Wall	According to Solid Waste DPR, tender float and work order has been issued for compound wall.	30/06/2021
7	Weightbridge	Site development work is in progress as per Solid Waste DPR.	30/06/2021
8	Approach road to solid waste disposal site	Site development work is in progress as per Solid Waste DPR.	30/06/2021
9	Development of Sanitary Landfill Site as per the provisions of Solid Waste Management Rules-2016	Currently the municipality does not have a sanitary landfill site.	The process of purchasing land applicable to the processing site for sanitary landfill in Vapi Municipality is underway.



Chief officer

Vapi Municipality



## વાપી નગરપાલિકા

મુ. પો. વાપી - ૩૯૬૧૯૧, તા- વાપી, જિ. વલસાડ

### VAPI NAGARPALIKA

At. Po. Vapi- 396191, Tal. Vapi, Dist. Valsad.

Office : (0260) 2463378  
(0260) 2462803  
Fire Station-(0260) 2460100

ચીફ ઓફિસર- Chief Officer  
(O) - (0260) 2462301 E-  
mail : [vapimun@yahoo.com](mailto:vapimun@yahoo.com)

પ્રમુખ- President  
(O) - (0260) 2461402  
ફેક્ષ નં.: (0260) 2462300

જા.નં. : આ.શા./વશી/૮૪૫/૨૦૧૯-૨૦

તા. ૨૮/૧૧/૨૦૧૯

### વર્કઓર્ડર

પ્રતિ,  
વસીમ ઈરસાદ મિરઝા  
રૂમ નં.૨, મોડર્ન સ્કુલ  
ઈરસદભાઈનું હાઉસ,  
કંચનનગર, વાપી

વિષય:- મટીરીયલ્સ રીકવરી ફેસિલીટી (MRF) ની કામગીરી કરવા બાબત

જયભારત સહ જણાવવાનું કે ઉપરોક્ત કામે અત્રેથી દૈનિક પેપરમાં આપવામાં આવેલ જાહેરાતનાં અનુસંધાને વાર્ષિક ભાવે વાપી નગરપાલિકાની મોજે ચંડોર ખાતેની કચરાની સાઈટ ઉપર મટીરીયલ્સ રીકવરી ફેસિલીટી (MRF) ની કામગીરી ભાવપત્રકો અત્રેથી મંગાવવામાં આવેલ. તે ભાવપત્રકોમાં આપના ભાવ અન્ય કરતા વધુ અને વ્યાજબી હોઈ નીચે મુજબ મંજૂર કરવામાં આવેલ છે. નગરપાલિકાની જરૂરીયાત મુજબ ત્યાર બાદ વર્ક ઓર્ડર આપવામાં આવશે.

અ.નં.	કામનું નામ	ભાવ
૧.	વાપી નગરપાલિકાના આરોગ્ય શાખાના કામ માટે સોલિડ વેસ્ટ મેનેજમેન્ટ-૨૦૧૬ ના નિયમ મુજબ સુકા કચરામાંથી Material Recovery Facility (MRF) ચલાવા માટેનું કામ. (સ્થળ:- ચંડોર ડંપીંગ સાઈટ) (કામગીરીનો સમયગાળો , તારીખ. ૧૬/૧૨/૨૦૧૯ થી નવી સુચના ન મળે ત્યા સુધી)	નગરપાલિકાને ૧ કિલો દિઠ આપવાનો થતો ભાવ રૂ.૦.૯૦ પૈસા

ઉપરોક્ત મંજૂર થયેલ ભાવ મુજબ વજન કરતા સમયે નગરપાલિકાના પ્રતિનિધીને ફરજીયાત હાજર રાખવાના રહેશે.

૦૧૯  
૦૧/૧૧/૨૦૧૯

  
ચીફ ઓફિસર  
વાપી નગરપાલિકા

WASIM

441



वापी नगरपालिका  
मु. पो. वापी - ३६१९१, ता- वापी, जि. वलसाड  
VAPI NAGARPALIKA



At. Po. Vapi- 396191, Tal. Vapi, Dist. Valsad.

Office : (0260) 2463378

(0260) 2462803

Fire Station-(0260) 2460100

ईक्ष नं. : (0260) 2462300

चीफ ऑफिसर- Chief Officer

(O) - (0260) 2462301

प्रमुख- President

(O) - (0260) 2461402

जल.नं. : आ.शा./वशी./845/2019-20

Dt. 28/11/2019

WORK ORDER

To,

Washim Irshad Mirza

Room no. 02, Near Modern School

Irshad bhai House

Kanchannagar Vapi.

Subject : Work Order for Material Recovery Facility (MRF).

With reference to above mention subject, Vapi Nagarpalika has given advertisement in newspaper for annual rate contract for the work of Material recovery facility (MRF) at Chandor swm site. The price given in the price list is less than the other and if it is reasonable, it is approved as follows. work order will be given as per the requirement of the municipality

Sr.No	Name of Work	Rate
1	For the Work of Vapi Nagarpalika Health Department under Soild waste Management Rules- 2016 accordingly Work to run MATERIAL RECOVERY FACALITY (MRF) for dry waste Place : Chandor Solid Waste Site From 16/12/2019 to Until the new notification is not made.	The price to be given to the municipality per 1 kg Rs. 0.90 Paisa

It is mandatory for the municipal representative to be present at the time of weighing as per the price approved above

Chief Officer  
Vapi Nagarpalika

**This document is translated**

442



वापी नगरपालिका  
मु. पो. वापी - ३९६१९१, ता- वापी, जि. वलसाड  
VAPI NAGARPALIKA



At. Po. Vapi- 396191, Tal. Vapi, Dist. Valsad.

Office : (0260) 2463378 (0260) 2462803 Fire Station-(0260) 2460100 ईक्ष नं. : (0260) 2462300	चीफ ऑफिसर- Chief Officer (O) - (0260) 2462301	प्रमुख- President (O) - (0260) 2461402
जल.नं. : आ.शा./वशी./92/2019-20		Dt. 13/05/2020

WORK ORDER

To,  
Washim Irshad Mirza  
Room no. 02, Near Modern School  
Irshad bhai House  
Kanchannagar Vapi.

Subject : Work Order for Material Recovery Facility (MRF).

With reference to above mention subject, Vapi Nagarpalika has given advertisement in newspaper for annual rate contract for the work of Material recovery facility (MRF) at Chandor swm site. The price given in the price list is less than the other and if it is reasonable, it is approved as follows. The price will be valid till 06 months from the date of place. The work order will be given as per the requirement of the municipality

Sr.No	Name of Work	Rate
1	For the Work of Vapi Nagarpalika Health Department under Soild waste Management Rules- 2016 accordingly Work to run MATERIAL RECOVERY FACALITY (MRF) for dry waste Place : Chandor Solid Waste Site (From 16/06/2019 to 15/12/2019)	The price to be given to the municipality per 1 kg Rs. 0.90 Paisa

It is mandatory for the municipal representative to be present at the time of weighing as per the price approved above

Chief Officer  
Vapi Nagarpalika

**This document is translated**

443



વાપી નગરપાલિકા  
મુ. પો. વાપી - ૩૯૬૧૯૧, તા- વાપી, જિ. વલસાડ  
VAPI NAGARPALIKA



At. Po. Vapi- 396191, Tal. Vapi, Dist. Valsad.

Office : (0260) 2463378 (0260) 2462803 Fire Station-(0260) 2460100 ફેક્ષ નં. : (0260) 2462300	ચીફ ઓફિસર- Chief Officer (O) - (0260) 2462301	પ્રમુખ- President (O) - (0260) 2461402
જા.નં. : આ.શા./વશી./મેલ/૨૦૨૦-૨૦૨૧		તા. ૧૯/૧૦/૨૦૨૦

પ્રતિ,  
પ્રાદેશિક અધિકારીશ્રી,  
ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ,  
પ્લોટ નં.સી/૫/૧૨૪, હોટલ પ્રિતમની સામે,  
વાપી-૩૯૬૧૯૫

વિષય:- આપશ્રીની કચેરી ધ્વારા તા.૧૬/૧૦/૨૦ના રોજ કરવામાં આવેલ મુલાકાત દરમ્યાન માંગવામા આવેલ માહિતી બાબત.

સવિનય ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે, આપશ્રીની કચેરીના અધિકારીશ્રી ધ્વારા અત્રેની કચેરી એ તા.૧૬/૧૦/૨૦ના રોજ મુલાકાત લેવામા આવેલ હતી. જેમા નીચે મુજબના મુદદાઓની માહિતી માંગવામાં આવેલ હતી જે માહિતી નીચે મુજબ છે.

અ.નં.	માહિતીની વિગત	જવાબ
૧	પ્રોસેસ કરેલ ખાતર અને હાથ પર નો સ્ટ્રોક	વાપી નગરપાલિકા તરફ થી આજ દિન સુધી ભીના કચરામાંથી ૮૫૦ ટન ખાતર કંમ્પોસ્ટ કરવામાં આવેલ છે. જે કંમ્પોસ્ટ નગરપાલિકામાં આવેલ વિવિધ મોટા ગાર્ડન અને પોકેટ ગાર્ડનમાં ઉપયોગ લેવામાં આવે છે. <ul style="list-style-type: none"> <li>● લખમદેવ દેવ ગાર્ડન</li> <li>● જનસેવા ગાર્ડન</li> <li>● ડુંગરા ગામ તળાવ ગાર્ડન, ડુંગરા</li> <li>● જન સેવા ગાર્ડન</li> <li>● ચલા ગાર્ડન</li> <li>● તેમજ ૨૦ પોકેટ ગાર્ડનમાં</li> </ul> હાલે વાપી નગરપાલિકા પાસે ખાતરનો અંદાજે ૫૦૦ કિલો કંમ્પોસ્ટ ખાતર સ્ટ્રોકમાં છે.

  
ચીફ ઓફિસર  
વાપી નગરપાલિકા

444



વાપી નગર પાલિકા  
મુ. પો. વાપી - ૩૯૬૧૯૧, તા- વાપી, જિ. વલસાડ  
VAPI NAGARPALIKA



At. Po. Vapi- 396191, Tal. Vapi, Dist. Valsad.

Office : (0260) 2463378 (0260) 2462803 Fire Station-(0260) 2460100 ફેક્ષ નં. : (0260) 2462300	ચીફ ઓફિસર- Chief Officer (O) - (0260) 2462301	પ્રમુખ- President (O) - (0260) 2461402
જા.નં. : આ.શા./વશી./મેલ/2020-2021		Dt.19.10.2020

TO  
The Regional Officer,  
Gujarat Pollution Control Board,  
Plot No. 124, Near Hotel Pritam  
vapi 396195

Subject :- As Per your Visited Dated on 16.10.20 required documents.

With referance to above mention subject, as per the Solid waste site visted by the GPCB representative on 16.10.2020. The required documents are as follows.

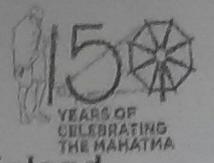
Sr.No	Required Documents	Reply
1	Processed Compost and Stock in Hand	To date, 950 tons of compost has been composted in wet waste from Vapi Municipality which is used in various gardens and pocket gardens of Vapi Municipality. <ul style="list-style-type: none"><li>• Lakham Dev Gardan</li><li>• Janseva Gardan</li><li>• Dungra Gam Tadav, Dungra</li><li>• Chala Gardan</li><li>• And 20 Pocket Gardens</li></ul> Now Nagasrpalika having 500 Kg Stock of Wet Waste Processed Compost.

Chief Officer  
Vapi Nagarpalika

**This document is translated**



વાપી નગરપાલિકા  
445  
મુ. પો. વાપી - ૩૯૬૧૯૧, તા- વાપી, જિ. વલસાડ



VAPI NAGARPALIKA

At. Po. Vapi- 396191, Tal. Vapi, Dist. Valsad.

Office : (0260) 2463378 (0260) 2462803	ચીફ ઓફિસર- Chief Officer (O) - (0260) 2462301 E-mail : vapimun@yahoo.com	પ્રમુખ- President (O) - (0260) 2461402
---	--	---

જા.નં. : બાંધકામ/ રજી. ૧/ વશી. ૨૫૮

/૨૦૨૦-૨૧ | ૧૫૦૪

તા. ૨૩/૦૯/૨૦૨૦

વર્ક ઓર્ડર

પ્રતિ,

શ્રી ભરતકુમાર એ. ઓડેદરા

૨૨૧, બીજા માળે, સાંઈલીલા મોલ,

ધરમપુર રોડ, વલસાડ.

વિષય :- વાપી નગરપાલિકાની સોલિડ વેસ્ટ મેનેજમેન્ટની સાર્ટટ ઉપર ગેબીયન વોલ (રિઈનફોર્સ્ સોઈલ વોલ) બનાવવાનું કામ (ચેઈનેઝ ૦.૦ થી ૨૩૦.૦૦) (ભાગ-૧) તથા વાપી નગરપાલિકાની સોલિડ વેસ્ટ મેનેજમેન્ટની સાર્ટટ ઉપર ગેબીયન વોલ (રિઈનફોર્સ્ સોઈલ વોલ) બનાવવાનું કામ કરવા બાબત. (ચેઈનેઝ ૨૩૦.૦૦ થી ૩૦૦.૦૦)(ભાગ-૨) (સ્વચ્છ ભારત મિશન ગ્રાંટ)

જયભારત સહ જણાવવાનું કે ઉપરોક્ત કામના ઓનલાઈન ભાવપત્રકો અત્રેથી મંગાવવામાં આવેલ. આ કામે આવેલ ભાવપત્રકોમાં તમારું ભાવપત્રક સૌથી ઓછું અંદાજીત રકમ રૂ. ૩,૯૯,૩૩,૦૦૦/-ના ૧૮.૧૦% ઓછાથી આવેલ હતું. જે ભાવ મંજૂર કરવામાં આવેલ છે.

આ કામે આપના તરફથી જરૂરી કરારનામું તા. ૧૯/૦૯/૨૦૨૦ ના રોજ કરી આપવામાં આવેલ છે. જે કરારનામાની જોગવાઈ તથા ટેન્ડરની શરતોને ધ્યાને લઈ આ કામ આ કામ ચોમાસાની ઋતુ પૂર્ણ થયા બાદ તા. ૧/૧૧/૨૦૨૦ થી શરૂ કરવા જણાવવામાં આવે છે. તેની સમયમર્યાદા પણ ત્યાર બાદ જ ગણવામાં આવશે. તથા વાપી નગરપાલિકાના પ્રમુખશ્રી / ચીફ ઓફિસરશ્રી તરફથી આપવામાં આવતા સૂચનોનો અમલ કરી તથા વાપી નગરપાલિકાના ઓવરશીયરની સૂચના અને સુપરવિઝન હેઠળ આ કામ સત્વરે શરૂ કરી ઠરાવેલ સમયમર્યાદા અનુસાર ૮(આઠ) માસ સુધીમાં પુર્ણ થાય તે પ્રમાણે કરવા જણાવવામાં આવે છે. આ કામ શરૂ કરતા પહેલા તે અંગેની લેખિત જાણ અત્રેની કચેરીને કરવા જણાવવામાં આવે છે.

ચીફ ઓફિસર  
વાપી નગરપાલિકા

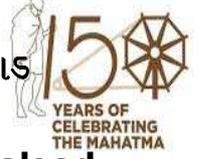
નોંધ:- કામગીરી શરૂ કરતા પહેલાના તથા ચાલુ કામના ફોટોગ્રાફ્સ પાડવાના રહેશે. તથા કામગીરી પૂર્ણ થયા બાદના પણ ફોટોગ્રાફ્સ પાડવાના રહેશે. કામના સ્થળે કામગીરી શરૂ કરતા પહેલા સ્થળે ૨' x ૩' ની સાર્ટટમાં કામની વિગત દર્શાવતું બોર્ડ તથા શીડયુલ- બીની નકલ લેમીનેશન કરી લગાવવાની રહેશે. અને તેના ફોટોગ્રાફ્સ રજૂ કરવાના રહેશે.

નકલ રવાના: શ્રી ક્રિષ્ના કન્સલ્ટન્ટ, સાફલ્ય બિલ્ડીંગ, ચરોતર બેંક સામે, સુભાષ રોડ, આણંદ તરફ આપની સાથે તા. ૧૬/૧૧/૧૮ ના રોજ થયેલ કરારની શરતો મુજબ સદર કામગીરી પૂર્ણ થાય ત્યાં સુધી ફુલટાઈમ સાર્ટટ સુપરવીઝન, નિયમિત રીપોર્ટીંગ, બીલ ચકાસણી સહિતની વિવિધ કામગીરી આપના ધ્વારા કરવાની રહે છે. જે મુજબ ઠેકેદારશ્રી સાથે સંકલન કરી ઠેકેદાર ધ્વારા સદર કામ શરૂ કર્યેથી રીપોર્ટ અત્રે રજૂ કરવા જણાવવામાં આવે છે.

446



વાપી નગરપાલિકા  
મુ. પો. વાપી - ૩૯૬૧૯૧, તા- વાપી, જિ. વલસાડ  
**VAPI NAGARPALIKA**  
At. Po. Vapi- 396191, Tal. Vapi-,Dist. Valsad.



Office : (0260) 2463378	ચીફ ઓફિસર - Chief Officer	પ્રમુખ - President
(0260) 2462803	(O) - (0260) 2462301	(O) - (0260) 2461402
Fire Station-(0260) 2460100	E-mail : <a href="mailto:vapimun@yahoo.com">vapimun@yahoo.com</a>	
જા.નં. : બાંધકામ/ રજી.૧/ વશી.૭૫૦/૨૦૨૦-૨૧/૧૫૦૪		તા. ૨૩/૦૯/૨૦૨૦

Work order

To,  
Shri Bharatbhai A.Odedra  
221, second Floor, Sai Leela Mall,  
Dharampur Road ,Valsad

Subject : Construction of Gabion Wall (Rain fossed Soil Wall) on Vapi Municipality Solid Waste Management Site (Chainage 0.0 to 230.00) (Part-1) and Construction of Gabion Wall (Rain fossed Soil Wall) on Vapi Municipality Solid Waste Management Site (Chainage 230.00 to 300.00) (Part-2) (Swachh Bharat Mission Grant)

Say to state that the online price sheets for the above work have been ordered from here. Among the price sheets for this work, your price list was the lowest estimated amount of Rs. 3,99,33,000 / - with 18.10% less.

Necessary agreement for this work has been given by you on 19-09-2020. Considering the provisions of the agreement and the tender conditions, this work will be completed on 01/11/20 after the completion of monsoon season. Its time limit will also be calculated only after that and by implementing the instructions given by the President / Chief Officer of Vapi Municipality and under the instruction and supervision of the Overseer of Vapi Municipality this work will be started immediately and completed within 8 (eight) months as per the stipulated time limit. is coming. The office here is asked to report this in writing before starting this work.

Chief Officer  
Vapi Municipality

Note: Photographs of the work before and after the commencement of the work should be provided and also after the completion of the work. And his photographs will have to be presented.

Copy sent: Shri Krishna Consultant, Safalya Building, Opposite Charotar Bank, Subhash Road, Anand TRF Full Time Site Supervision, Regular Reporting, Bill Checking Various operations will have to be done by you. Accordingly, after coordinating with the contractor, the contractor has started the work and is asked to submit the report here.

**GUJARAT POLLUTION CONTROL BOARD**

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in



**NOTICE OF DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE WATER ACT) AS AMENDED FROM TIME TO TIME.**

WHEREAS you are having facility at **PLOT NO: SEVA SADAN, VAPI-396191, TAL: PARDI, DIST: VALSAD.**

AND WHEREAS Survey regarding Hon'ble NGT matter of Kirti Desai & Anr. Vs. Collector, Valsad & Ors., O.A. No. 57/2016 and order dated 12/10/2020 for disposal of sewage/domestic wastewater into natural water bodies and management and treatment of solid waste generated is carried out in presence of Mr. Sanjay Jha (Hydraulic Engg-Nagarpalika Vapi) and Mr. Chetansing Parmar (Sanitary Inspector – Nagarpalika Vapi) on dated 16th Oct, 2020 by RO- Vapi under Section -23 of the Water Act by the authorized officer of the Board, it has been noticed that;

- (i) You have not obtained CTE/CCA of Board.
- (ii) Generated domestic waste water is discharged in bill khadi and River Damanganga form different area respectively as mentioned below:
  1. Domestic w/w outfall at Namdha Kalakada (Latitude:202251.17N, Longitude:725337.81E) - Discharge flow into River Damanganga is found approx. 0.064m<sup>3</sup>/s.
  2. Domestic w/w outfall at Patel faliya at Chala (Latitude:202348.41N, Longitude:72537.03E). - Discharge flow into River Damanganga is found approx. 0.048m<sup>3</sup>/s.
  3. Domestic w/w outfall Nr. Jalaram Mandir at NH-8 (Latitude:202348.41N, Longitude:72537.03E) - Discharge flow into River Kolak through Bil, Khadi is found approx. 0.026m<sup>3</sup>/s.
  4. Domestic w/w outfall Nr. Sulpad Pumping station (Latitude:20211.86N, Longitude:725513.82E). - Discharge flow into River Damanganga is found approx. 0.016m<sup>3</sup>/s.
  5. Domestic w/w outfall into Bil khadi nr. Hotel Decent , Degam Road ,Dungri faliya (Latitude:20217.80N, Longitude:725636.62E). - Discharge flow into River Kolak through Bil, Khadi is found approx. 0.040m<sup>3</sup>/s.
  6. Domestic w/w outfall Nr. Baramdev Temple, Selvas road, Dungra (Latitude:201943.65N, Longitude:725716.01E). - Discharge flow into River Damanganga is found approx. 0.014m<sup>3</sup>/s.
  7. Domestic w/w outfall Nr. Pumping station at Haria park (Latitude:201924.08N, Longitude:72561.84E). - Discharge flow into River Damanganga is found approx. 0.017m<sup>3</sup>/s.

*Clean Gujarat Green Gujarat*

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

Outward No: 571035, 22/10/2020

NOW THEREFORE the Board proposes to issue directions under Section 33-A of the Water Act-1974 as under: -

1. You shall install Sewage Treatment Plant immediately and untreated domestic wastewater shall not discharge into Bill Khadi and River Damanganga.

YOU ARE HEREBY directed to reply with complain of points within 15 days on receipt of this notice of direction failing to which directions as proposed above will be deemed to be passed without further reference to you.

For and on behalf of  
Gujarat Pollution Control Board



(N.M. Tabhani)

Deputy Chief Environmental Engineer

NO: GPCB/VSD-GEN-5/ID: 32708/

Issued to:  
M/S. VAPI NGARPALIKA,  
PLOT NO: SEVA SADAN, VAPI-396191,  
TAL: PARDI, DIST: VALSAD.

Copy To;

1. Regional Office, Vapi, Gujarat Pollution control Board – For information and necessary actions please

Outward No: 571035, 22/10/2020